

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 613
CA(CAA)/40/ND/2024

IN THE MATTER OF:

M/s. AG Smith Exports Pvt. Ltd.

...APPLICANT

Section

U/s 230-232

Order delivered on 11.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant:

For the RD :

For the OL :

For the IT Department :

ORDER

This is a 1st Motion Petition filed under Section 230-232 of the Companies Act, 2013.

Heard the Ld. Counsel on behalf of the Petitioner. Order in this matter is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)